

Sl.No.	Name of National parks/ Sanctuaries	Funds released (Rupees in lakhs)
3.	Shoo! paneih war	7.90
4.	Narayan Sarovar	4.00
5.	Barda	2.45
6.	Pania	4.24
Total		22.10

In addition to this, Rs. 18.00 lakhs were released under Centrally Sponsored Scheme "Modern Forest Fire Control Method" during the year 1999-2000 (c) Schemes for Velvedar, Marine and Nalla Sarovar National Parks and Purnia, Jessor and Rattan Mahal Wildlife Sanctuaries were not given clearance because of non-receipt of utilisation certificate from the Government of Gujarat, for the funds released in the past.

Budget allocations by the Ministry of Environment and Forests

† 3436. SHRI VIKRAM VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what is the scheme-wise provision for budget allocations by his Ministry, the norms on the basis of which the above budgetary funds are allocated to States;

(b) whether the budget allocations are made keeping in view the illegal forest areas in different States; and

(£) if so, the scheme-wise percentage of allocation made to various States, including Panchayats, during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The Plan allocation of the Ministry for 2000-2001 is Rs. 850 crore. Scheme-wise details are given in the Statement (*See* below). Allocation to the States are made on the basis of proposals received, recorded forest areas, geographical area and past performance of the States.

(b) No, Sir.

(c) Does not arise.

† Original notice of the question was received in Hindi.

Statement*Scheme-wise Outlays*

		(Rs. in Lakh)	
SI. No	Sector	Budget	:
		2000-	
1	Grant in Aid to Central Pollution Control Board	900.00	
2	Promotion of Construction of Common Effluent Treatment Plants for clusters of small-scale industrial units	150.00	
3	Industrial Pollution Control Project	2200.00	
4	Environmental Audit	20.00	
5	Environmental Statistic and Mapping	10.00	
6	Adoption of Clean Technologies by small scale industries	10.00	
7	Clean Technology Division	500.00	
8	IA Division	160.00	
9	Authorities	300.00	
10	Botanical Survey of India	550.00	
11	Zoological Survey of India (ZSI)	550.00	
12	National Museum of Natural History	250.00	
13	Biosphere Reserves	350.00	
14	Conservation and Management of Mangroves	500.00	
15	Conservation and Management of Wetlands	300.00	
16	Assistance to Botanic Gardens and Centers for Conservation and Propagation of endemic, rare and endangered plants	175.00	
17	Biodiversity Conservation	350.00	
18	Ecological Task Forces	1000.00	
19	Research and Development	315.00	
20	Govind Ballabh Pant Himalaya Paryavaran Evam Vikas Sansthan	450.00	
21	Integrated Action Oriented Research, Demonstration and Extension Projects for Himalayan Region	45.00	
22	Paryavaran Sudhar Pariyojana	5.00	
23	Environmental Education Awareness Training	422.00	

SI. No	Sector	(Rs. in Lakh)	
		Budget	Estimates 2000-2001
24	Seminars/Symposia/Workshops		30.00
25	Grant-in-aid to professional Societies		10.00
26	Environmental Information System (incl. Information Tech.)		825.00
27	National Natural Resources Management System (NNRMS)		100.00
28	Centers of Excellence		600.00
29	Environmental Policy and Law Assistance for abatement of Pollution		5050.00
30	Environmental Policy and Law Environmental Commission and Tribunal		50.00
31	Bichhri Project		5.00
32	CIDA Project		5.00
33	HSM Division Projects		400.00
34	India Environment Capacity Building Project		3200.00
35	Indo Canada Environment Facility		3.00
36	Urban Environment Support Management Project		350.00
37	GOI-UNDP Environment Management Project		660.00
38	TERI-Canada Energy Efficiency Project		2.00
39	Tech. Assist For Protection of Ozone		100.00
40	IC Division		115.00
41	Civil Engineering		170.00
42	Ganga Action Plan Phase-II/NRCP		20000.00
43	National Lake Conservation Programme		1000.00
44	Ganga Trust Fund		5.00
45	Grant-in-aid to Indian Council of Forestry Research and Education		54.50.00
46	Grant-in-aid to Indian Plywood Industries Research and Institute		90.00
47	Indian Institute of Forest Management		280.00
48	Forestry Education		210.00
49	State Forest Service Training Colleges and Ranger's College		75.00
50	Training of IFS Officer		70.00

(Rs. in Lakh)

Sl. No	Sector	Budget	Estimates 2000-2001
51	Indira Gandhi National Forestry Academy		250.00
52	Forest Survey of India		300.00
53	National Forestry Action Programme		20.00
54	Association of Scheduled Tribes and Rural Poor in regeneration of degraded forests		400.00
55	Introduction of Modern Forest Fire Control Methods		1400.00
56	Forest Protection Scheme for strengthening State Forest Protection machinery New Scheme		5.00
57	Strengthening of Forest Division		450.00
58	Strengthening of Wildlife Division and consultancies for Special Tasks		175.00
59	National Zoological Parks		50.00
60	Development of National Parks and Sanctuaries		1625.00
61	Grant-in-aid to Wildlife Institute of India		450.00
62	Project Tiger		1700.00
63	Beneficiary Oriented Scheme for Tribal Development		400.00
64	Eco-development around Sanctuaries and National Parks including Tiger Reserves		5433.00
65	Project Elephant		500.00
66	Central Zoo Authority		800.00
67	Control of Poaching and Illegal Trade in Wildlife Products		5.00
68	Board Secretariat		205.00
69	Payment of Professional and Special Services		10.00
70	Communication		40.00
71	Monitoring and Evaluation		75.00
72	Support to Regional Centres		70.00
73	Grant-in-aid		250.00
74	Integrated Afforestation and Eco-development Project		7250.00
75	Fuel-wood/Fodder Projects		3100.00
76	Seed Development Agencies		145.00

SI. No.	Sector	Budget Estimates 2000-2001
77	Plantation of Minor Forest Produce including Medicinal Plants	1600.00
78	Lump sum Provision for North East States and Sikkim	8500.00
Total of the Ministry		850000.00

Ownership of small forest produce to Gram-Sabhas

† 3437. SHRI VIKRAM VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Central Government have enforced the Forest (Management in Scheduled Areas) Act, 1996 in all States, under which ownership of small forest produce is to be given to Gram-Sabhas;

(b) whether any assurance was given by the Centre to States that only those States would be compensated which provide ownership of small forest produce to their Gram-Sabha Members; and

(c) whether the Madhya Pradesh Government has given ownership of all small forest produce to Gram Sabhas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI B ABU LAL MARANDI): (a) There is no Act named the Forest (Management in Scheduled Areas) Act, 1996 and therefore the question of its enforcement does not arise.

(b) No, Sir.

(c) Yes, Sir. The ownership rights of Minor Forest Produce have been conferred on the Gram Sabhas under the Provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996 enacted by the Central Government (the then Ministry of Rural Areas and Employment).

Damage to Forests by Blasting in Sand Mining in Solan

3438. SHRI K.M. KHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry of Environment and Forests have asked the Forest Department of Himachal Pradesh to make assessment of damage caused to forests and its ecological balance on account of blasting in sand mining in Solan district;

† Original notice of the question was received in Hindi.